

## Notes of the Registry

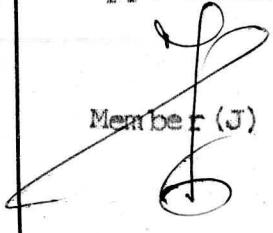
## Orders of the Tribunal

Order dated 5.5.05

By filing a Memo dtd. 4.5.05, the Ld. Advocate for the applicant submits that the applicant does not want to proceed the application and seeks permission to withdraw the O.A. with a liberty to file a better application.

Having heard the Ld. Counsel for the applicant permission granted.

Mr. S. B. Jena, Ld. Addl. Standing Counsel enters appearance on behalf of the Respondents.

  
Member (J)

  
Vice-Chairman

Copy of order  
of 5/5/05 issued  
to the Counsel for  
both side.

W. 127745  
S. O.

10/5/05